

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI
MA 2625/98
OA 626/97

(5)
New Delhi this the 17th day of December, 1998.

Hon'ble Smt. Lakshmi Swaminathan, Member (J)
Hon'ble Shri N. Sahu, Member (A)

Dr. Balram Mishra
S/o Shri Mangal Prasad Mishra
Barrack Stores Officer
SOS, ESP-2, Directorate
E-in-C's Branch,
Army Head Quarters, New Delhi-11

(None for the applicant)

Applicant

Versus

1. Union of India
through Secretary,
Ministry of Defence, South Block,
New Delhi.
2. Engineer-in-Chief,
Army Head Quarters, D.H.Q.P.O.
New Delhi.

Respondents

(None for the respondents)

ORDER (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Member (J))

MA 2625/98 has been filed by the learned counsel
for the applicant in OA 626/97 praying for dismissal of
the OA as withdrawn with liberty to file fresh application,
if so advised.

In the above circumstances OA is dismissed as
withdrawn. It is open to the applicant to take any steps
in accordance with law.

K. Sahu
(N. Sahu)
Member (A)

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Member (J)